(b) if so, what are the details in this regard; and

(c) whether it is a fact that these drugs have yielded no results in country, if so, what decision Government propose to take to weed out such non-essential drugs?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Yes, Sir.

(b) As per enclosed statement (See below).

(c) It is not true that the drugs mentioned  $i_n$  the press report have not yielded any result.

## Statement

Allegations made in the Press Report

(1) 1.5 million infants die of diarrhoea and another 30,000 children going blind every Year are victim of non-essential drugs.

(2) Trading in non-essential drugs are rampant.

(3) Analgin and Chlorostreps are available in the market.

(4) Medical profession have become levers in pharmaceutical marketing.

(5) Hathi Committee report not implemented.

(6) WHO's listed essential drugs is sufficient for third World countries.

(7) Drugs policy should be an integral part of Health Policy.

Comments: The revised drug policy is under consideration of the Government. The Government is not aware of any suthentic evidence that 1.5 million infants have died due to consumption of non-essential drugs. While Analgin is withdrawn in some countries it continues to be marketed in many countries. The data regarding toxicity of Chlorostrep is being collected and committee of experts is seized with the examination of continued marketing of the drug. We have no information whether medical profession acts as lever towards pharmaceutical marketing WHO gives a guideline for essential drugs. The list is not adequate for catering symptomatic cure of all disease.

## मध्य प्रदेश में मलमण्ड

3007. कुमारी सईदा खातून : क्या स्वास्थ्य ग्रौर परिववार कल्याण मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश के ग्रादिवासी क्षेत्रों में घोघा मर्ज ग्रर्थात् गला बढ़ने का रोग व्यापक स्तर पर व्याप्त है; ग्रोर यदि हां, तो इस रोग को रोकने के लिए केन्द्रीय सरकार द्वारा कितना सहयोग दिया जा रहा है;

(ख) क्या यह रोग ग्रायोडीन की कमी से होता है ; और यदि हां, तो क्या यह रोग केवल श्रायोडाइज्ड साल्ट के उपयोग से दूर हो जाता है ; श्रौर

(ग) यदि हां, तो रोग-ग्रस्त क्षेत्रों को कितनी मात्रा में ग्रायोडाइज्ड साल्ट की सप्लाई की जा रही है ?

स्वास्थ्य ग्रौर परिवार कल्याण मंत्रालय में स्वास्थ्य विभाग में राज मंत्रो (कुमारी सरोज खापर्डे) : (क) मध्य प्रदेश के शाहडोल, सिद्धी, रायगढ़, सरगूजा, बिलासपुर, जबलपुर, खंडवा, खर्गान, बेतुल, होशंगाबाद, छिंदवाड़ा, ग्रौर मांडला जिले गलगण्ड के स्थानिकमारी वाले क्षेत्र पाए गए हैं । केन्द्रीय सरकार राष्ट्रीय गलगण्ड नियंत्रण कार्यक्रम के ग्रंतगंत निम्नलिखित घटकों पर होने वाले खर्च

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को वहन करने के लिए सहायता प्र करती है : ---

- 1. नमक के ग्रायनीकरण में प्रयोग को जाने वाली मायोडीन/पोटाशियम ग्रायोडेट तथा दूसरे रसायनों की लागत ।
- 2. राज्य स्वास्थ्य मुख्यालयों में गलगण्ड सेल खोलना ।
- 3. स्वास्ध्य शिक्षा संबंधी कार्यकलाप ।

(ख) गलगण्ड ग्रौर ग्रायोडीन की कमी के कारण होने वाले दूसरे विकारों की रोकथाम के लिये ग्रायोडीकृत नमक ग्रासान ग्रौर सस्ता तरीका है।

(ग) उपलब्ध सूचना के ग्रनुसार जनवरी से सितम्बर, 1986 की ग्रवधि के दौरान मध्य प्रदेश सरकार ने 43957 टन ग्रायोडीकृत नमक प्राप्त किया है।

## Allocation of funds to Sports Associations

3008. SHRI F. M. KHAN. Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the funds allocated by the Central Government during the last two years to (1) All India Sports Federations (2) States Olympic Associations and (3) State Sports Councils in each State;

(b) what are the criteria fixed relating to sanction of these funds; and

(c) whether any new schemes have been formulated in this regard, if so. what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND IN THE CHILD DEVELOPMENT MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MAR-GARET ALVA): (a) and (b) Funds are not allocated statewise by the Central Government in respect of natinoal sports

federations or State Sports Councils. The budget provision for 1984-85 and 1985-86 for the scheme of Grants to National Sports Federations was Rs. 115 lakhs and Rs. 140 lakhs respectively. Similarly, the budget provision under the scheme of Grants to State Sports Councils for 1984-85 and 1985-86 was Rs. 100 lakhs and Rs. 247 lakhs respectively. Under the above schemes, financial assistance is made available to recognised national sports federations and State Sports Councils under an approved financial pattern, on merits of each case. The Central Government does not provide financial assistance to State Olympic Associations.

(c) While no new schemes as such for rendering financial assistance to national sports federations and the state sports councils etc., have been formulated, the Plan allocation of Central Schemes for promotion of sports has been raised from about Rs. 15 crores in the Sixth Five Year Plan, to Rs. 200 crores for the Seventh Five Year Plan, thus enabling much greater financial assistance than before to be provided to the national sports federations and the state sports councils under the existing schemes.

## Take-over of ONGC Fleet By Shipping Corporation of India

3009. SHRI PARVATHANENI UPEN-DRA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is a proposal under Government's consideration to take over the entire fleet of Oil and Natural Gas Commission by the Shipping Corporation of India:

(b) if so, the number of vessels alongwith their cost involved; and

(c) whether representation have been received from the private shipping sector regarding this scheme; if so, the action taken by Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT); (a) Oil and